

**GOVERNMENT OF INDIA  
PLANNING  
LOK SABHA**

UNSTARRED QUESTION NO:1847  
ANSWERED ON:05.12.2012  
AADHAR AS IDENTITY PROOF  
Owaisi Shri Asaduddin

**Will the Minister of PLANNING be pleased to state:**

- (a) whether the Union Government has asked the Government agencies including External Affairs Ministry to accept AADHAR for various activities including issue of passport;
- (b) if so, the activities identified by the Government wherein AADHAR is accepted as proof of identity;
- (c) the response of various agencies thereon; and
- (d) the steps taken by the Government to deliver AADHAR cards to those people whose data were collected and receipt issued two years ago?

**Answer**

MINISTER OF STATE FOR PARLIAMNETARY AFFAIRS & PLANNING (SHRI RAJEEV SHUKLA)

(a) to (c): Aadhaar aims to provide a soft identity infrastructure which can be used to re-engineer public services so that these lead to efficient and better delivery of services. The State Governments and Central Government Ministries have been advised to review the various schemes for service delivery and utilize and leverage Aadhaar as a platform for service delivery. They have also been requested to examine recognizing Aadhaar as a Proof of Identity (PoI) and Proof of Address (PoA) in the various resident centric schemes. Aadhaar has been recognized as an officially valid document as PoI and PoA for opening bank accounts and obtaining mobile telephone and LPG connections. The Ministry of Road Transport and Highways has issued necessary instructions for recognition of Aadhaar as PoI and PoA for obtaining a driving license and registration of vehicles. The Department of Health and Family Welfare has also recognized Aadhaar as PoI and PoA for extending financial assistance to patients below poverty line who are suffering from major life threatening diseases for receiving medical treatment at any of the super specialty Hospitals/Institutions or other Government Hospitals under Rashtriya Arogya Nidhi. Ministry of Railways has also recognized Aadhaar as a valid PoI for rail travel. Recently Ministry of External Affairs, Election Commission of India, and Central Board of Direct Taxes have been requested to recognise Aadhaar as one of the valid PoI/PoA documents for obtaining Passport, Voter Identity Card and PAN card respectively. Election Commission of India has accepted Aadhaar as an alternative PoI and PoA at the time of polls in absence of Election Photo Identity Card (EPIC). Some of the State/UT Governments viz. Sikkim, Tripura, Andhra Pradesh, Jammu and Kashmir, Chandigarh, Nagaland, Haryana, Manipur and Rajasthan have also recognized Aadhaar as one of the PoI and PoA for their various resident centric schemes.

(d) : UIDAI has partnered with India Post for delivery of Aadhaar letters to residents. Till 21.11.2012, 18.63 crore Aadhaar letters have been printed and dispatched through the Speed Post service of the Department of Post.